

ITEM NO.6

COURT NO.6

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL)..../2018 (Diary No(s).37393/2017)

(Arising out of impugned final judgment and order dated 05-12-2016 in CRLA No. 3596/2001 passed by the High Court Of Judicature At Allahabad)

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

SANJAY

Respondent(s)

(IA No.138825/2017-CONDONATION OF DELAY IN FILING and IA No.138826/2017-EXEMPTION FROM FILING O.T.)

Date : 08-01-2018 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.K. SIKRI
HON'BLE MR. JUSTICE ASHOK BHUSHAN

For Petitioner(s) Mr. Ratnakar Dass, Sr. Adv.
Mr. Rohit Pandey, Adv.
Mr. Adarsh Upadhyay, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Issue notice.

(B.PARVATHI)
COURT MASTER

(MALA KUMARI SHARMA)
BRANCH OFFICER